

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations of the 'MACP Screening Committee for employees of all Groups (A, B & C) of this Establishment for grant of Financial Upgradation under the MACP/ACP Scheme' in its meeting held on 22.09.2025, following ex-official (since expired on 08.03.2022), is hereby granted benefits of financial upgradations under the ACP/MACP Scheme, subject to any modification arising from future policy decisions or orders issued by the Competent Authority in respect of such ACP/MACP benefits:

Emp. Code	Name of the Official	Father's Name	Date of Joining (as LDC)	Date of grant of 1 st ACP (S-10 Rs. 5500-175-9000) (As per 5 th CPC)	Date of grant of 2 nd MACP (Rs. 9300-34800/- + GP: Rs. 4800/-) (As per 6 th CPC)	Date of grant of 3 rd MACP (Rs. 6500-10500/- + GP: Rs. 6600/-) (As per 6 th CPC)
13465 : 79408246	Pardeep Kumar Jain (Expired on 08.03.2022)	Naresh Jain	04.06.1986 (ad-hoc treated as regular)	09.08.1999 (Introduction of ACP Scheme)	01.09.2008 (Introduction of MACP Scheme)	04.06.2016 (On completion of 30 years)

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 78101-78113 MACP S&POA SJAT/Admn II(HQs) THC 2025

Dated, Delhi the 14.10.2025

Copy forwarded for information & necessary action to

1. Ed. Principal District & Sessions Judge, Shahdara District, Delhi;
2. PS to the undersigned;
3. DDO/AAO, Accounts Branch, Shahdara District, Delhi;
4. The Pay & Accounts Office, Delhi (through Accounts Branch concerned);
5. Dealing Officials (Service Book) & (Pension Seat), Accounts Branch, Shahdara District, Delhi;
6. Pay Bill Clerk, Accounts Branch, Shahdara District, Delhi;
7. Dealing Official, Personal File Seat, Admn. II, HQs, THC, Delhi;
8. Dealing Official, ACR Cell, HQs, THC, Delhi;
9. Dealing Official, Website Committee, THC, Delhi for uploading this order on official website of this office under the tab "Employees' Corner".
10. Dealing Official, LAYERS Seat, THC, Delhi for uploading on LAYERS portal.
11. Ms. Deepa Jain, w/o Late Sh. Pardeep Kumar Jain, r/o 1/1759, Laxmi Niwas, Moti Rani Road, Shahdara, Delhi - 110032

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi